GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:220 ANSWERED ON:12.03.2001 EXODUS OF PILOTS GANGASANDRA SIDDAPPA BASAVARAJ;IQBAL AHMED SARADGI

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is an exodus of pilots from Indian Airlines to international airlines;
- (b) if so, the main reasons for this exodus;
- (c) the steps taken to stop the same; and
- (d) the extent to which his Ministry has been successful in checking the exodus of the Indian Airlines Pilots?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a),(b),(c) and (d): A statement is laid on the Table of the Sabha.

STATEMENTINREPLYTO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.220 FOR REPLY10/18.2001 REGARDING EXODUS OF PILOTS

(a) and (b): One hundered and eighty six (186) Pilots resigned from Indian Airlines during the years 1991 to 2000 and upto 28.2.2001 in the current calender year. Of these, resignations of 12 Pilots in the year 2000, who did not give the requisite notice period, have not been accepted. The reasons given by these Pilots are:

Various reasons Prevailing Reasons Total conditions in not given personal/domestic Air India

Air agreement Prevailing Reasons Total conditions in not given personal/domestic join Air 186

Indian Airlines has no information regarding the employment of these Pilots by international airlines. However, of the 186 Pilots referred to above, 12 have rejoined Indian Airlines and 39 have joined Alliance Air on contract basis.

- (c): Following major steps have been taken to prevent the Pilots from leaving Indian Airlines :-
- + The period required for serving notice of resignation has been increased from 1 month to 6 months.
- + Issuance of Aeronautical Information Circular (AIC) by DGCA on 25.2.1993 which made it necessary foan Air Taxi Operator (ATO) to employ only such Pilots as had `No Objection Certificate` from Indian Airlines.
- + Increasing the value of bond from Rs.35,000 in 1988 to Rs.10 lakhs with a minimum service of 10 years.
- + Understanding with some foreign airlines not to employ Indian Airlines Pilots without consulting the Managment.
- + Signing of Productivity Linked Agreements in January, 1996 linking pilots emoluments to hourly rate of flying and revised career growth pattern.

(d): The above measures have helped in checking the exodus of pilots during the last five years.